

visions of Fertiliser (Control) Order, 1957 referred to in answer to part (a) above, which includes price control, are enforced by the State Governments, who have been altered in this regard from time to time.

#### **Drinking water for resettlement colonies**

\*9. SHRI J. K. JAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the number of resettlement colonies in Delhi/New Delhi which are yet to be provided with the facility of domestic water supply;

(b) what is the number of colonies which are already getting this facility;

(c) whether Government have formulated any programme to extend the facility to all such colonies; and

(d) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GAFOOR):

(a) and (b) There are 37 Jhuggi Jhopri resettlement colonies in Delhi. Basic facilities including water supply through public hydrants and hand pumps are provided in all these colonies at community level. Eight of these colonies have since been provided with domestic water supply also.

(c) Yes, Sir.

(d) The Scheme forms part of an integrated project for provision of additional facilities in the Jhuggi Jhopri Resettlement colonies such as roads, paths, paraffin services etc. The water supply schemes of the project include *inter-alia* laying of distribution lines, sewerage and building of over-head and underground tanks. The scheme also provides for giving of individual water and sewerage connections to the occupiers of the plots in the colonies for which the allottees will be required to pay.

#### **Sugar Factories in Maharashtra**

\*10. SHRI SURESH KALMADI:

SHRI HUKMDEO NARAYAN YADAV:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have received any proposals for setting up of new sugar factories in Maharashtra;

(b) if so, what are the details thereof; and

(c) by when a final decision is likely to be taken in the matter?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b) 74 applications for setting up new sugar factories have been received for consideration by the Central Government from Maharashtra State so far during the Sixth Five Year Plan; out of those, letters of Intent/Licences have been granted in 22 cases; one application is under consideration and 51 applications have been rejected as a bulk of these rejected cases are not covered under the revised guidelines which have been issued vide a Press Note dated the 24th September, 1984. A statement (Annexure-I) giving the details of these applications is laid on the Table of the Sabha. (See Appendix CXXXII, Annexure No. 1)

(c) Only one proposal for the establishment of a new sugar factory namely Parashuram Sahakari Sakhar Karkhane Ltd. Taluka Chiplan, District Ratnagiri is under consideration. That case was considered by the Screening Committee of the Department of Food at its meeting held on 22nd October, 1984. The Screening Committee decided that a Sub-Committee of the Screening Committee should carry an on-the-spot inspection to assess the cane availability and the techno economic feasibility of the project and submit its report. On receiving the findings of the Sub-Committee the case is likely to be reconsidered by the Screening Committee. As such, a final decision is likely to take some time.

#### **C. J. International Hotels Ltd.**

\*11. SHRI ASHWANI KUMAR:

SHRI JAGDAMBI PRASAD YADAV:

Will the Minister of WORKS AND HOUSING be pleased to the reply to the Unstarred Question 672 given in the Rajya Sabha on 27th July, 1984 and state:

(a) what was the stipulated date of completion of hotel at New Delhi being constructed by the C. J. International Hotels Ltd.;

(b) what are the details of concessions, by way of allotment of land, cement and connected payments normally due, allowed to them;

(c) what are the details of the action taken against them for not completing the construction by the stipulated date; and

(d) what are the New Delhi Municipal Committee Government dues outstanding against them?

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GAFOOR):**

(a) The New Delhi Municipal Committee have reported that as per the terms of their agreement with M/s. C. J. International Hotels Ltd. the Meridien Hotel was required to be completed and commissioned by 31-12-1984. NDMC have granted extension of time to complete and commission the hotel by 31st December, 1985.

(b) The NDMC have reported that

(1) with regard to the land no concession of any kind has been allowed;

(2) with regard to cement, 400 metric tons were issued to the Company on loan against security deposit in cash out of which 125 metric tons have since been returned;

(3) The moratorium on the annual payment granted as per original agreement for the years 1982-84 has been extended for another period of two years i.e. 1984-85.

(c) As mentioned in reply to para (a) above the NDMC have granted extension of time upto 31-12-1985 on merits of the case and hence NDMC have reported that no action is required to be taken by them against the hotel.

(d) As mentioned in reply to (b) above the NDMC have granted moratorium on the payment of Rs. 2.68 crores on account of license fee due on 28-9-84 and Rs. 53.6 lakhs representing the first instalment on the deferred payment of the license fee for the years 1982 and 83. There are no dues

outstanding to be paid to Govt. by C. J. International Hotels Ltd.

#### **Production of Foodgrains in the Country**

**\*12. SHRIMATI RATAN KUMARI:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what was the total production of foodgrains in the country during the year 1983-84;

(b) what is the estimated domestic consumption of foodgrains in the country during the year 1985;

(c) whether Government propose to export the surplus foodgrains if any; and

(d) if so, what are the details thereof?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH):** (a) During the year 1983-84, the total production of foodgrains in the country was estimated at 151.54 million tonnes.

(b) As demand for foodgrains in the country depends on various factors such as population growth; extent of urbanisation, levels of income, prices of substitutable foodgrains, etc., precise estimates of total consumption/requirements of foodgrains in the country are not available.

(c) and (d) It has been decided to supply one lakh tonnes of wheat as aid for some of the African countries affected by drought conditions. The Government also keeps the option to export wheat from Government stock if necessary and feasible.

#### **Capacity Utilisation of power generating Units**

**\*13. SHRI KRISHNA KUMAR BIRLA:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the capacity utilisation of power generating units under the management of Central and State Government; and

(b) whether the capacity utilisation of public sector units is low compared to that of the Tatas; if so, what steps Govern-